

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

123

Nobody

C.P. (Appeal) No. 541/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Goldenrod Consultancy Pvt. Ltd. -Vs- ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody turned up.

Issue notice to the appellant.

List it for further consideration on 17/09/2018.

Sd

(Jinan K.R.)
Member (J)